

**Customs, Excise & Service Tax Appellate Tribunal**  
**West Zonal Bench : Ahmedabad**

Statement of registered Appeal's / Application's between 01/07/2017 to 31/07/2017.

S.No.	Case Number	Date of Filing	Appellant/Respondent Detail's	Impugned NO Number & Date
<b>Statement of registered application's</b>				
1	C/EH /10507/2017 -in- C/13271/2014- DB	05/07/2017	Jain Grani Marmo Pvt Ltd -Vs- C.C.-Kandla	<b>OIO-KDL-CUSTM-000- APP-350-14-15</b> Dated : 19/06/2014
2	ST/ROA /10508/2017 -in- ST/11757/2016- DB	06/07/2017	Kumar And Kumar Associates -Vs- C.C.E. & S.T.- Vadodara-i	<b>OIO-VAD-EXCUS-001- COM-018-15-16</b> Dated : 15/01/2016
3	E/ORS /10509/2017 -in- E/1501/2010- SM	07/07/2017	C.C.E.-Ahmedabad-i -Vs- Bodal Chemicals Ltd	<b>OIA-176-181/2010-AHD-I- CE/MM/COMMR-A-/AHD</b> Dated : 28/06/2010
4	E/ORS /10510/2017 -in- E/1756/2010- SM	07/07/2017	C.C.E.-Ahmedabad-i -Vs- Bodal Chemicals Limited	<b>OIA-285-286/2010-AHD-I- CE/CMC/COMMR-A- /AHD</b> Dated : 18/08/2010
5	E/CROSS /10511/2017 -in- E/10963/2017- DB	07/07/2017	C.C.E & S.T.-Silvasa -Vs- Sunshine Fibre Pvt Ltd	<b>OIO-SIL-EXCUS-000- COM-49-52-16-17</b> Dated : 06/12/2016
6	E/CROSS /10512/2017 -in- E/10964/2017- DB	07/07/2017	C.C.E & S.T.-Silvasa -Vs- Sunshine Fibre Pvt Ltd	<b>OIO-SIL-EXCUS-000- COM-49-52-16-17</b> Dated : 06/12/2016

7	E/CROSS /10513/2017 <b>-in-</b> E/10965/2017- DB	07/07/2017	C.C.E & S.T.-Silvasa <b>-Vs-</b> Sunshine Fibre Pvt Ltd	<b>OIO-SIL-EXCUS-000-</b> COM-49-52-16-17 Dated : 06/12/2016
8	E/CROSS /10514/2017 <b>-in-</b> E/10966/2017- DB	07/07/2017	C.C.E & S.T.-Silvasa <b>-Vs-</b> Sunshine Fibre Pvt Ltd	<b>OIO-SIL-EXCUS-000-</b> COM-49-52-16-17 Dated : 06/12/2016
9	E/ROA /10515/2017 <b>-in-</b> E/990/2010-SM	10/07/2017	Anand Steel Rolling Works (p) Ltd <b>-Vs-</b> C.C.E. & C.-Anand	<b>OIO-02-BRC-I-MP-2010</b> Dated : 26/02/2010
10	E/ROA /10516/2017 <b>-in-</b> E/991/2010-SM	10/07/2017	Praman Sharma <b>-Vs-</b> C.C.E. & C.-Anand	<b>OIO-02-BRC-I-MP-2010</b> Dated : 26/02/2010
11	E/EXTN /10517/2017 <b>-in-</b> E/11422/2013- DB	10/07/2017	Indian Oil Corporation Ltd <b>-Vs-</b> C.C.E. & S.T.- Vadodara-i	<b>OIA-PJ-527-VDR-II-2012-</b> 13 Dated : 28/02/2013
12	E/EXTN /10518/2017 <b>-in-</b> E/10697/2014- DB	11/07/2017	Intas Pharmaceuticals Limited <b>-Vs-</b> C.C.E.-Ahmedabad-ii	<b>OIO-AHM-EXCUS-002-</b> COMMR-043-13-14 Dated : 26/11/2013
13	ST/EXTN /10519/2017 <b>-in-</b> ST/13987/2013- DB	11/07/2017	Intas Pharmaceuticals Ltd <b>-Vs-</b> C.S.T.-Service Tax - Ahmedabad	<b>OIO-STC-34-COMMR-</b> AHD-2013 Dated : 18/09/2013
14	E/CROSS /10520/2017 <b>-in-</b> E/10960/2017- DB	12/07/2017	C.C.E & S.T.-Silvasa <b>-Vs-</b> Filatex India Limited	<b>OIO-SIL-EXCUS-000-</b> COM-063-068-16-17 Dated : 30/12/2016

15	E/CROSS /10521/2017 <b>-in-</b> E/10961/2017- DB	12/07/2017	C.C.E & S.T.-Silvasa <b>-Vs-</b> Filatex India Limited	<b>OIO-SIL-EXCUS-000-</b> COM-063-068-16-17 Dated : 30/12/2016
16	E/CROSS /10522/2017 <b>-in-</b> E/10962/2017- DB	12/07/2017	C.C.E & S.T.-Silvasa <b>-Vs-</b> Filatex India Limited	<b>OIO-SIL-EXCUS-000-</b> COM-063-068-16-17 Dated : 30/12/2016
17	ST/COD /10523/2017 <b>-in-</b> ST/11347/2017- DB	12/07/2017	Technodot Engineers Limited <b>-Vs-</b> C.C.E. & S.T.- Ahmedabad-iii	<b>OIO-AHM-EXCUS-003-</b> COM-011-16-17 Dated : 25/07/2016
18	ST/COD /10524/2017 <b>-in-</b> ST/11348/2017- DB	12/07/2017	Orient Spa Ltd <b>-Vs-</b> C.C.E. & S.T.- Ahmedabad-iii	<b>OIO-AHM-EXCUS-003-</b> COM-012-16-17 Dated : 26/07/2017
19	C/ROA /10525/2017 <b>-in-</b> C/495/2011-SM	13/07/2017	Royal Cushion Vinyl Products Limited <b>-Vs-</b> C.C.-Ahmedabad	<b>OIO-</b> 18/COMMR/TECH/2011 Dated : 26/08/2011
20	C/EH /10526/2017 <b>-in-</b> C/11351/2017- SM	13/07/2017	Santosh Season Stores <b>-Vs-</b> C.C.-Jamnagar(prev)	<b>OIA-JMN-CUTM-000-</b> APP-063-16-17 Dated : 03/03/2017
21	C/EH /10527/2017 <b>-in-</b> C/11352/2017- SM	13/07/2017	Shree Ambica Season Stores <b>-Vs-</b> C.C.-Jamnagar(prev)	<b>OIA-JMN-CUTM-000-</b> APP-064-16-17 Dated : 03/03/2017
22	ST/CROSS /10528/2017 <b>-in-</b> ST/11177/2017- DB	14/07/2017	C.C.E. & S.T.- Vadodara-i <b>-Vs-</b> Oriental Agency	<b>OIO-VAD-EXCUS-001-</b> COM-55-16-17 Dated : 15/02/2017

23	ST/CROSS /10529/2017 -in- ST/11160/2017- SM	17/07/2017	C.S.T.-Service Tax - Ahmedabad -Vs- The Orient Club	<b>OIA-AHM-SVTAX-000- 225-16-17</b> Dated : 31/01/2017
24	ST/ROA /10530/2017 -in- ST/11433/2015- SM	29/06/2017	Durga Construction Co -Vs- C.C.E.-Kutch (gandhidham)	<b>OIA-KCH-EXCUS-000- APP-013-15-16</b> Dated : 29/05/2015
25	C/ROA /10531/2017 -in- C/12081/2015- SM	18/07/2017	Essar Oil Limited -Vs- C.C.-Jamnagar(prev)	<b>OIA-JMN-CUSTOM-000- APP-048-057-15-16</b> Dated : 20/04/2015
26	C/ROA /10532/2017 -in- C/12080/2015- SM	18/07/2017	Essar Oil Limited -Vs- C.C.-Jamnagar(prev)	<b>OIA-JMN-CUSTOM-000- APP-048-057-15-16</b> Dated : 20/04/2015
27	C/ROA /10533/2017 -in- C/12079/2015- SM	18/07/2017	Essar Oil Limited -Vs- C.C.-Jamnagar(prev)	<b>OIA-JMN-CUSTOM-000- APP-048-057-15-16</b> Dated : 20/07/2015
28	C/ROA /10534/2017 -in- C/12078/2015- SM	18/07/2017	Essar Oil Limited -Vs- C.C.-Jamnagar(prev)	<b>OIA-JMN-CUSTOM-000- APP-048-057-15-16</b> Dated : 20/07/2015
29	C/ROA /10535/2017 -in- C/12077/2015- SM	18/07/2017	Essar Oil Limited -Vs- C.C.-Jamnagar(prev)	<b>OIA-JMN-CUSTOM-000- APP-048-057-15-16</b> Dated : 20/07/2015
30	C/ROA /10536/2017 -in-	18/07/2017	Essar Oil Limited -Vs- C.C.-Jamnagar(prev)	<b>OIA-JMN-CUSTOM-000- APP-048-057-15-16</b> Dated : 20/07/2015

	C/12076/2015-SM			
31	C/ROA /10537/2017 -in- C/12075/2015-SM	18/07/2017	Essar Oil Limited -Vs- C.C.-Jamnagar(prev)	<b>OIA-JMN-CUSTM-000-APP-048-057-15-16</b> Dated : 20/07/2015
32	C/ROA /10538/2017 -in- C/12074/2015-SM	18/07/2017	Essar Oil Limited -Vs- C.C.-Jamnagar(prev)	<b>OIA-JMN-CUSTM-000-APP-048-057-15-16</b> Dated : 20/07/2015
33	C/ROA /10539/2017 -in- C/12073/2015-SM	18/07/2017	Essar Oil Limited -Vs- C.C.-Jamnagar(prev)	<b>OIA-JMN-CUSTM-000-APP-048-057-15-16</b> Dated : 20/07/2015
34	C/ROA /10540/2017 -in- C/11876/2015-SM	18/07/2017	Essar Oil Limited -Vs- C.C.-Jamnagar(prev)	<b>OIA-JMN-CUSTM-000-APP-048-057-15-16</b> Dated : 20/07/2015
35	ST/ORS /10541/2017 -in- ST/214/2010-SM	20/07/2017	Bodal Chemicals Ltd -Vs- C.C.E.-Ahmedabad-i	<b>OIA-24/2010/AHD-I/CE/RLM/COMMR-A-/AHD</b> Dated : 15/01/2010
36	C/EH /10542/2017 -in- C/186/2012-DB	20/07/2017	Messrs Varsha Plastics Pvt Ltd -Vs- C.C.-Kandla	<b>OIA-56/COMMR-A-/KDL/2012</b> Dated : 09/07/2012
37	ST/COD /10543/2017 -in- ST/11409/2017-DB	18/05/2017	Om Travels -Vs- C.C.E-Bharuch	<b>OIA-CCE-VAD-APP-II-VK-300-2016-17</b> Dated : 17/10/2016
38	C/COD /10544/2017 -in-	24/07/2017	Faizco -Vs-	<b>OIA-JMN-CUSTM-000-006-16-17</b> Dated : 12/04/2016

	C/11425/2017-DB		C.C.-Jamnagar(prev)	
39	E/EXTN /10545/2017 -in- E/11435/2014-DB	26/07/2017	Bayer Vapi Pvt Ltd -Vs- C.C.E. & S.T.-Daman	<b>OIO-DMN-EXCUS-000-COM-15-13-14</b> Dated : 29/11/2013
40	ST/ORS /10546/2017 -in- ST/11912/2013-DB	31/07/2017	Nisha Buffings -Vs- C.C.E. & S.T.-Daman	<b>OIA-SRP-19-22-DMN-2013-14</b> Dated : 03/04/2013
41	ST/ORS /10547/2017 -in- ST/11911/2013-DB	31/07/2017	Rajeshwari Buffings -Vs- C.C.E. & S.T.-Daman	<b>OIA-SRP/19-22/DMN/2013-14</b> Dated : 03/04/2013
42	ST/ORS /10548/2017 -in- ST/11910/2013-DB	31/07/2017	Priti Buffing -Vs- C.C.E. & S.T.-Daman	<b>OIA-SRP/19-22/DMN/2013-14</b> Dated : 03/04/2013
43	ST/ORS /10549/2017 -in- ST/11909/2013-DB	31/07/2017	Vivek Buffings -Vs- C.C.E. & S.T.-Daman	<b>OIA-SRP/19-22/DMN/2013-14</b> Dated : 03/04/2013
44	E/CROSS /10550/2017 -in- E/11175/2017-DB	31/07/2017	C.C.E. & S.T.- Bhavnagar -Vs- Dilavar Auto Industries	<b>OIA-BHV-EXCUS-000-APP-260-261-16-17</b> Dated : 17/03/2017
45	E/CROSS /10551/2017 -in- E/11176/2017-DB	31/07/2017	C.C.E. & S.T.- Bhavnagar -Vs- Shri Satarbhai Sulemanbhai Saiyad	<b>OIA-BHV-EXCUS-000-APP-260-261-16-17</b> Dated : 17/03/2017

46	E/COD /10552/2017 <b>-in-</b> E/11446/2017- DB	31/07/2017	Khanbhai Esoofbhai <b>-Vs-</b> C.C.E. & S.T.- Bhavnagar	<b>OIA-BHV-EXCUS-000-</b> APP-273-275-16-17 Dated : 31/03/2017
47	E/ROA /10553/2017 <b>-in-</b> E/2914/2004- DB	31/07/2017	Nayana Textiles <b>-Vs-</b> C.C.E. & S.T.-Surat-i	<b>OIA-YPP-49-SRT-2004</b> Dated : 27/01/2004
48	ST/COD /10554/2017 <b>-in-</b> ST/11450/2017- SM	31/07/2017	Shreeji Shipping <b>-Vs-</b> C.C.E. & S.T.-Rajkot	<b>OIA-RAJ-EXCUS-000-</b> APP-199-16-17 Dated : 20/03/2017